

SPECIAL BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/202(KB)2021  
IA(I.B.C)/693(KB)2024,  
IA(I.B.C)/840(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> MAY 2024**

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearance (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. ] For the Applicant in IA(I.B.C)/693(KB)2024  
Mr. Rishav Banerjee, Adv. ]  
Mr. Rajarshi Banerjee, Adv. ]  
  
Mr. Jishnu Saha, Sr. Adv. ] For the Respondent in IA(I.B.C)/693(KB)2024  
Mr. Ashok Jain, Adv. ]  
Mr. Deepak Jain, Adv. ]  
Mr. Ishaan Saha, Adv. ]  
  
Mr. Abhishek Jain, Adv. ] For the Resolution Professional/Added Respondent  
] in IA(I.B.C)/693(KB)2024

**ORDER**

1. Learned Senior Counsel for the Applicant present. Learned Senior Counsel for the Respondent present.
2. **IA(I.B.C)/693(KB)2024:**
  - a. Heard the learned Senior Counsel Mr. Jishnu Saha appearing for the Respondent in part.
  - b. Interim order, if any, shall continue till the next date of hearing.
  - c. List this matter for continuation of arguments on **22<sup>nd</sup> May, 2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**